

F.No. 1(11)/CESTAT/Comp/Sparrow/2023
CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
WEST BLOCK-2, R.K.PURAM, NEW DELHI-66

Date 18-08-2026

CIRCULAR

Subject: Use of gov emails for all official communications-reg.

It has been directed by the Competent Authority to discontinue the use of commercial email such as Gmail, Yahoo, Hotmail etc for official correspondence. The use of private email ids for official government business is strictly prohibited.

In compliance of the same gov email has been created for CESTAT, all benches for any official communication and are mentioned below:-

CESTAT DELHI (PRINCIPLE BENCH)		
S.NO	Sections	email
1	Cestat delhi official mail	cestat.delhi@gov.in
2	SPS TO President	spstopresident.cestat@gov.in
3	Registrar Office	registrar.cestat@gov.in
4	CR section	crdelhi.cestat@gov.in
5	Court Rooms	courtdelhi.cestat@gov.in
6	Care Taking section	ctdelhi.cestat@gov.in
7	CL section	confidentialdelhi.cestat@gov.in
8	Admin section	admindelhi.cestat@gov.in
9	Computer Section	cestat.computer@gov.in
10	Account Section	ao.dl@nic.in
CESTAT MUMBAI		
1	Mumbai bench official mail	Cestat.mumbai@gov.in
2	Court	mumbaicourt.cestat@gov.in
CESTAT CHENNAI		
1	Chennai bench official mail	chennai.cestat@gov.in
2	Court	chennaicourt.cestat@gov.in
3	Chennai registry	chennairegistry.cestat@gov.in
CESTAT KOLKATA		
1	Kolkata bench official mail	kolkata.cestat@gov.in
2	Court	kolkatacourt.cestat@gov.in
CESTAT BANGALORE		
1	Bangalore bench official mail	bangalore.cestat@gov.in
2	Court	bangalorecourt.cestat@gov.in

CESTAT HYDERABAD		
1	Hyderabad bench official mail	hyderabad.cestat@gov.in
2	Hyderabad registry	hyderabadregistry.cestat@gov.in
3	Court	hyderabadcourt.cestat@gov.in
CESTAT CHANDIGARH		
1	Chandigarh bench Official mail	chandigarh.cestat@gov.in
2	Court	chandigarhcourt.cestat@gov.in
CESTAT ALLAHABAD		
1	Allahabad bench official mail	allahabad.cestat@gov.in
2	Court	allahabadcourt.cestat@gov.in
CESTAT AHMEDABAD		
1	Ahmedabad bench official mail	ahmedabad.cestat@gov.in
2	Court	ahmedabadcourt.cestat@gov.in

All concerned including advocates and litigants are requested to ensure strict adherence to these instructions and refrain from using private or commercial email accounts for any official correspondence.

The requisite amendments may be made on website with immediate effect

This issues with the approval of the Competent Authority


 (Harshita Pandey)
 Deputy Registrar

Copy to:

- 1 SPS to Hon'ble Officiating President, CESTAT
- 2 SPS to All Members CESTAT all benches
- 3 AD-1C, Department of Revenue, M/O Finance, New Delhi
- 4 PA to Registrar
- 5 DR/AR CESTAT all benches (for circulation to Bar Association of respective benches and SDR office)
- 6 Website/Office copy